

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 8

CP/3638(MB)2018 CA 403/2023 (NEW CA) MA 2070/2019 MA 2071/2019 CA 361/2021 CA 362/2021 CA 364/2021 CA 427/2021 IA 1/2022 IA 2/2022 CA 51/2022 CA 97/2022 CA 102/2022 CA 118/2022 CA 119/2022 CA 121/2022 CA 181/2022 CA 190/2022

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **14.09.2023**

NAME OF THE PARTIES: - **UNION OF INDIA V/S INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD**

Rule 11 of NCLT, Section 241-242 of the Companies Act, 2013

ORDER

Ms. Samrudhi Chothani Ld. Counsel appearing for the applicant in CA 403/2023 & Mr. M.S. Bhardwaj Ld. Counsel appearing for the Respondent in CA 403/2023 & Ms. Drishti Das Ld. Counsel appearing for the applicant in CA 181/2022 & Mr. Anuj Athalye Ld. Counsel appearing for the applicant Respondent no. 335 in CA 121/2021 & Mr. Aditya Sikka Ld. Counsel appearing for the Union of India & Ms. Shreya Jha Ld. Counsel appearing for the Respondent's no's 4 and 5 & Mr. S.M. Segarla Ld. Counsel appearing for the applicant in CA 51/2022 & Mr. Chirag Naik Ld. Counsel appearing for the Respondent no. 332 in MA 2070/2019 MA 2071/2019 & Mr. Amit Singh Ld. Counsel appearing for the Respondent no. 6 in CA 181/2021 respondent no. 10 in CA 191/2021 & Mr. JanakDwarkada Ld. Sr. Counsel appearing for the Respondent no. 326 and applicant in CA 364/2021 & Mr. Robin Ld. Counsel appearing for the applicant in CA 361/2021 CA362/2021 CA 97/2022 CA 102/2022 CA 118/2022 CA 119/2022 and in MA 2070/2019 for respondent no. 323 324 and for proforma respondents no's 337, 338 338 341 & Mr. Vikram Kamath Ld. Counsel appearing for the Respondent no 4 in CA 118/2022 & Mr. Venkatesh Dhond Ld. Counsel appearing for the respondent no 336 in MA 2071/2019 & Mr. Dinesh P Ld. Counsel appearing for the

proposed respondent no 328 329 in MA 2070/2019 & Mr. Anuj Athalye Ld. Counsel appearing for the Respondent no. 325 in MA 2070/2019& Mr. NavrozSeeruai Ld. Counsel appearing for the applicant in IA 01/2022 and respondent no. 325 in MA 2070/2019 & Mr. Raghav Seth Ld. Counsel appearing for the respondent no. 327 in MA 2070/2019 and applicant in ia 02/2022, Mr. Pulkit Sharma Ld. Counsel appearing for the applicant in CA 427/2021 and respondent no 12 in CA 181/2022 are present.

CA 403/2023

Connected matter is listed on 04.10.2023. List this matter on Board on 04.10.2023.

CA 181/2022, CA 190/2022

The respondents, who have not filed reply so far, are directed to file reply within two weeks. Time is granted. Copy of the Reply may also be given to the other side at least two days in advance. List these applications on Board on 18.10.2022.

MA 2070/2019, MA 2071/2019, CA 361/2021, CA 362/2021, CA 364/2021, CA 427/2021, IA 1/2022, IA 2/2022, CA 51/2022, CA 97/2022, CA 102/2022, CA 118/2022, CA 119/2022, CA 121/2022

List these applications on Board on 06.11.2023.

Sd/-

**PRABHAT KUMAR
Member (Technical)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
Member (Judicial)**

Jagdish